

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6986/2024

(Arising out of impugned final judgment and order dated 29-04-2024 in CRM(DB) No. 4533/2023 passed by the High Court at Calcutta)

APPU MUKHERJEE @ BABUSONA & ORS.

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

(IA No. 117250/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 09-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Soubhik Mitter, Adv.
Mr. Anjan Datta, Adv.
Mr. Litan Maitra, Adv.
Ms. Ishita Srivastava, Adv.
Mr. Vishal Arun Mishra, AOR

For Respondent(s) Mr. Suryaprakash V Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Sushil Raaja, Adv.
Mr. Samarat Goswami, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We are informed that Transfer Petition (Crl.) Diary No.51357/2023 is listed on 20th September, 2024.

List this Petition along with Transfer Petition (Crl.) Diary No.51357/2023 on 20th September, 2024.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)